

DIVISION BENCH  
COURT - II

**O-225**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/16(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>LAXMIPAT SURANA VS PRIMARC RETAIL STORES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Arindam Paul, Adv. ] For the Petitioner

Ms. Uttiena Ghosh, Adv. ] For the Corporate Debtor

**O R D E R**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **20.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**